

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 48(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Arun Mehta & Ors. Vs. Satramdas Gehrimal Jewellers Pvt. Ltd.

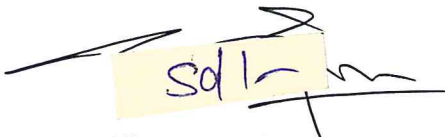
SECTION OF THE COMPANIES ACT: 397/398

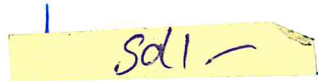
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Ms. Meenakshi Arora, Sr. Advocate Mr. Rajiv Kumar Adhalkha, PCS		
	For the Respondent (s)	: Mr. Dhruv Pande and Mr. Shyamal Anand Advocates for R2 to R7 Mr. Sakar Sharma, FCA for R2 to R7		

Order

Ld. Counsel for the parties pray for an adjournment on the grounds that arguing counsels are busy in other courts.

At their request, adjourned to 27th February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)